

राष्ट्रीय उपभोक्ता विवाद निवारण आयोग  
NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
भारत सरकार  
GOVERNMENT OF INDIA

दूरभाष/Tel: 011-24608714, 718 & 800  
फैक्स/FAX: 011-24651505

“उपभोक्ता न्याय भवन”  
“Upbhokta Nyay Bhawan”  
‘एफ’ ब्लॉक, सामान्य पुल कार्यालय कॉम्प्लेक्स,  
‘F’ Block, General Pool Office Complex,  
आई.एन.ए., नई दिल्ली – ११००२३.  
I.N.A., New Delhi-110023.

Date: २०.११.२०१७

**Bid for disposal of serviceable/unserviceable items**

The National Consumer Disputes Redressal Commission invites bid for disposal of serviceable/unserviceable items on “As is Where is Basis”. The list of items is annexed as **Annexure-I**.

Intending bidders may contact for details of items, terms and conditions etc. to **Shri L. N. Arora, Section Officer, National Commission (9213244366)**.

The interested parties may inspect all the items at National Consumer Disputes Redressal Commission, “Upbhokta Nyay Bhawan”, ‘F’ Block, GPO Complex, INA, New Delhi – 110023 from 11.12.17 to 15.12.17 between 2:00 PM to 5:00 PM.

After inspection of the items, a bid in a Sealed Cover may be submitted to Shri L. N. Arora alongwith **Rs.5,000/- (Rupees Five Thousand only)** by way of pay order in favour of Registrar, NCDRC payable at New Delhi. by 22.12.17 in sealed Envelope mentioning on the top of Envelop “Bid for purchase of serviceable/Unserviceable furniture etc. items” towards earnest deposit.

The terms & conditions of the bidding are attached herewith as **Annexure-II**.

This ‘Bid’ is also available on our website <http://ncdrc.nic.in>.

  
(S. Hanumantha Rao)  
Joint Registrar

Annexure-I

Sl. No.	Item	Qty.	Remarks
1	Hot Case	03	
2	Water Dispenser	04	
3	Fax Machine	02	
4	Weighing Machine	01	
5	Microwave IFB	01	
6	Chimney	01	
7	Wall Fan	06	
8	Heat convertor	04	
9	Refrigerator	01	
10	Water Purifier (R.O.)	02	
11	Revolving Chair CPWD	02	
12	Revolving Chair	08	
13	Wooden/Visitor Chair	14	
14	Wooden Table	02	
15	Sofa Set 5 seater	02	
16	Bicycle (18 Akbar Road)	01	
17	Judges & Member Dias	01	
18	Air conditioners (Split)	02	



**(S. Hanumantha Rao)**

**Joint Registrar**

Terms and Conditions for Disposal of Serviceable/Unserviceable items

1. The rate quoted by the Bidder will remain the same and will not be changed.
2. The Bidder is advised to inspect all the items lying at the office of the National Commission before quoting the Rate and it should be mentioned in the bid that the rates are being quoted after making the inspection of the items.
3. The rates should be quoted for all these items together and should be duly signed by Bidder.
4. The Bidder is permitted to submit only one quotation and is required to deposit **Rs. 5,000/- (Rupees Five Thousand only)** as Earnest Deposit Money.
5. The successful Bidder is required to take delivery of the items after making full payment within three days from the date of opening the bid, failing which their EMD is liable to be forfeited as well as bid will be cancelled.
6. The earnest money will be returned to the unsuccessful bidders on the date of opening of bids. The successful bidder earnest money will be adjusted against the amount to be paid by the Bidder.
7. Registrar, NCDRC reserves the right to forfeit the Earnest Money Deposit in case of breach of any terms and conditions of the bid.
8. Registrar, NCDRC reserves the right to refuse or accept any bid without assigning any reason thereof.
9. The bid should be addressed to the Registrar, National Consumer Disputes Redressal Commission, "Upbhokta Nyay Bhawan, 'F' Block, GPO Complex, INA, New Delhi-110023.
10. The bid in a sealed envelope marked with "Bid for Purchase of serviceable/Unserviceable furniture etc. items" be sent at the above address latest by 22.12.2017. The bid will be opened on 26.12.2017 at 1500 hrs. in the presence of bidders/authorized representatives of the bidders in the chamber of the Registrar, NCDRC at 1<sup>st</sup> Floor, "Upbhokta Nyay Bhawan', 'F' Block, GPO Complex, INA, New Delhi – 110023.



(S. Hanumantha Rao)  
Joint Registrar